HIGH COURT OF DELHI AT NEW DELHI

No.28 /Rules/DHC Dated: 09/09/2-10

CIRCULAR

Hon'ble Supreme Court of India in Civil Appeal Nos.6005 and 6009-6010 of 2010 titled "Central Electricity Regulatory Commission Vs. National Hydroelectric Power Corpn. Ltd. & Ors.", has directed that in commercial litigation and in those cases where the Advocate(s) seek urgent interim reliefs, service of notice(s) may be effected by E-Mail, in addition to normal mode of service. As such, Advocates are requested to:

- furnish a soft copy of the entire petition/appeal in PDF format, in addition to the hard copy of the petition/appeal and mention, if available, E-mail address of the respondents(s) Companies/Corporation(s), at the time of filing of petition/appeal; and
- (ii) provide his/her E-mail address for effecting service through E-mail, at the time of filing

BY ORDER

Registrar General

Endst. No. 26648 - 77 /Rules/DHC

Dated: 09/09/10

Copy forwarded for information to:-

- Secretary (Law & Justice), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
- The District Judge-I & Sessions Judge, Tis Hazari, Delhi. 2.
- 3. The District Judge-VI-cum-ASJ I/C, Karkardooma Courts, Delhi.
- The District Judge-IX-cum-ASJ I/C, Dwarka Courts, Delhi.
- The District Judge-V-cum-ASJ I/C, Patiala House, New Delhi. The District Judge-VIII-cum-ASJ I/C, Rohini Courts, Delhi.
- The District Judge-III-cum-ASJ I/C, Tis Hazari, Delhi. The District Judge-IV-cum-ASJ I/C, Patiala House, New Delhi.
- The District Judge-VII-cum-ASJ I/C, Karkardooma Courts, Delhi.
- The District Judge-II-cum-ASJ I/C, Tis Hazari, Delhi. 10.
- The Secretary, Bar Council of India, Delhi.
- 12 The Secretary, Bar Council of Delhi, Delhi.
- 13. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
- 14. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
- 15. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts/ Karkardooma Courts/Rohini Courts/Dwarka Courts.
- 16. The Secretary, Supreme Court Legal Aid & Advice Committee.
- The Member Secretary, Delhi Legal Services Authority, Patiala House Courts, New Delhi. 17
- 18 The Secretary, High Court Legal Aid & Advice Committee.
- 19. The Secretary, District Court Legal Aid & Advice Committee, Tis Hazari, Delhi,
- Chairman, District Court Website Committee for uploading the Notifications on the website of Delhi District Court. 20
- 21. Librarian, Tis Hazari Courts/Patiala House Courts/Karkardooma Courts/Rohini Courts/Dwarka Courts
- 22. P.A. to Registrar General/P.A. to Registrar (Admn.)/P A to Registrar (Protocol)/ P.A. to Registrar (Vig.)/P.A. to Registrar (Genl.-Admn.)/P A to Registrar(Original) /P.A. to Registrar (Appll.), Delhi High Court, New Delhi
- Registrar-cum-Secretary to Hon'ble the Chief Justice.
- All Joint Registrars/Deputy Registrars/Assistant Registrars, Delhi High Court. 24.
- 25. Joint Registrar (Computers) for uploading the Notifications on the website of this Court.
- 26. Private Secretaries to Honble Judges for kind perusal of His Lordships.
- 27. Librarian, Delhi High Court.
- Administrative Officers (Judicial)/Court Masters, Delhi High Court.
- 29. Guard File.
- 30 Notice Board.

(P.K. UPPAL) ASSISTANT REGISTRAR (Rules)